

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/8615/A.

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
The Registrar,
Gauhati High Court,
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, 30th September, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 27.09.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 27.09.2022**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/8616-8617/A, dated 30.09.22

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.

2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)